

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26379/2005

(From the judgement and order dated 11/04/2005 in CWP No. 5442/2005 of The HIGH COURT OF

PUNJAB & HARYANA AT CHANDIGARH)

KARAN SINGH

Petitioner(s)

VERSUS

M/S EXECUTIVE ENGG.HARYANA MKT.BOARD

Respondent(s)

(With prayer for interim relief and office report )

Date: 08/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Jasbir Singh Malik, Adv.

Mr. S.K. Sabharwal,Adv.

For Respondent(s) Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after three weeks.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master

